

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No.543/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th November 2017, 10.30 A.M

Name of the Company		SBER Bank-Versus-Varrsana Ispat Ltd.	
7 IBC		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. S.N. MOOKERJEE, SR. Adv.
2. MR. R. BANERJI, SR. Adv.
3. Mess. Manoj Shukla, ~~corporate~~ ~~Debtors~~
4. MR. SOUNAK MITRA, Adv.
5. MR. SAUBHIC CHOWDHURY, Adv.
6. MR. DRIPTO MAJUMDAR, Adv.

Corporate
Debtors

1. Mr. Gyanendra Kumar, Adv.
2. Ms. Rupama Chatterjee, Adv.

} For the
Applicants

Rupama Chatterjee
7/11/17.

P. T.O

ORDER

Ld. Counsel for the financial creditor and the corporate debtor are present.

List on 13/11/2017.

sd

(Jinan K.R.)
Member (J)

sd

(Vijai Pratap Singh)
Member (J)